

**[श्री मंगा शरण सिंह]**

दो महीने पहले थे उससे पीछे हटे हैं, यह मेरी निश्चित राय है। इसलिये हम चाहते हैं कि आप इसके लिये समय दें।

MR. CHAIRMAN: Mr. Sinha has given notice of a motion. Dr. Kunzru earlier gave me notice of a motion also, and I had a talk with the Prime Minister. The question will be discussed on the 8th of December. In the other House a discussion will take place the day after tomorrow. We will, have further information if we wait for a few days. And so our discussion might be more relevant and more useful also if we wait for some time. So I think we need not discuss all the other things just now. We can postpone the consideration of all these matters till the 8th of December when we will have a full discussion on the Sino-Indian relations.

DR. H. N. KUNZRU (Uttar Pradesh): Sir, I hope we shall be given full time on the 8th December, to discuss the matter, because the time given for the consideration of the matter, when it was discussed last, was quite inadequate to the importance of the subject.

MR. CHAIRMAN: May I say that on the 8th of December we will have the Question Hour till 12? From 12 you can have five hours with an hour for lunch. It is quite adequate. The Prime Minister will answer on the 9th morning after Question Hour. Now, statements by Ministers.

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, it is a statement of four and a half pages. I seek your permission to lay it on the Table.

MR. CHAIRMAN: Yes. Both the statements, Nos. 1 and 2?

HAFIZ MOHAMMAD IBRAHIM: Yes, Sir.

MR. CHAIRMAN: All right.

**STATEMENT RE MISHAP TO THE  
HOIST CHAMBER AT BHAKRA**

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, I beg to lay on the Table a statement on the latest position regarding the mishap to the Hoist Chamber at Bhakra. [See Appendix XXVII, Annexure No. 2.]

**STATEMENT RE INDO-PAKISTAN  
CANAL WATER DISPUTE**

HAFIZ MOHAMMAD IBRAHIM: Sir I also beg to lay on the Table a statement regarding the latest developments on the Indo-Pakistan Canal Water Dispute. [See Appendix XXVII, Annexure No. 3.]

**STATEMENT RE INDO-PAKISTAN  
CONFERENCE ON EASTERN BORDER  
PROBLEMS**

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Sir, the House is aware that the Prime Minister of India met the President of Pakistan at Palam airport on September 1, 1959. During their talks it was agreed that a high level conference at Minister level should be held to discuss the disputes and incidents on the Indo-East Pakistan border with a view to eliminating, as far as possible, the causes of these disputes and devising procedures for expeditious demarcation of boundaries and for dealing promptly with any disputes and incidents that may occur.

This Minister-level conference was held from 15th to 22nd October 1959; discussions were held at Dacca from 18th to 20th October and at Delhi on other days.

I am taking this early opportunity to place on the Table of the House the following documents, which